

Notifications and Orders

(106) Premium payable for main Campus Site - In exercise of the powers conferred by Rule 6 of the Allotment of Campus Sites in Chandigarh Information Services Park Rules, 2002, the Administrator, Union Territory, Chandigarh, is pleased to determine the premium payable by an allottee for a Main Campus Site to be allotted in Chandigarh Technology Park in terms of the said Rules of 2002, @ Rs.40.00 Lacs (Rupees forty lacs) per acre.

2. The orders dated 12.11.2002, issued vide order No. 31/I/290-UTF1(4) - 2002/9322-23, dated 20.11.2002 may be deemed to have been modified to above extent. *(See Chandigarh Administration Gaz. (Extra) dt. 3.1.2006 at page 6)*

